NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

LLP.A.No.119/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name	of the Company	Alps Tradecom.LLP		
Un	der Section	60,61,62 LLP		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date
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1. AKASH SHARMA, HOCK

Applicante

23.10.17

ORDER

Ld. Counsel for the petitioner is present. List on 23/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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